

DIVISION BENCH
COURT - II

S-1

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/652(KB)2019
IA(I.B.C)/702(KB)2024,
IA(I.B.C)/710(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15TH APRIL 2024

IN THE MATTER OF	STATE BANK OF INDIA VS R.P. INFO SYSTEM LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Shubankar Nag, Adv.] For Kaustav Rai
Ms. U. Chakraborty, Adv.
Ms. Iram Hassan, Adv.
Mr. S. Sarawgi, Adv.

Ms. Ankita Sengupta, Adv.] For RP

ORDER

1. Learned Counsel for the parties present.
2. **IA(I.B.C)/702(KB)2024:**
 - a. Registry is directed to issue notice to all the Respondents to engage a counsel with suitable instruction and if required, the Respondents will use Reply Affidavit within a period of two weeks.
 - b. List this matter thereafter **on 10.05.2024.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**